

Repealed by Act 48 of 1952

RECEIVED ASSENT ON 8-12-49

Act - No XLIX of 1949

[AS PASSED BY THE DOMINION LEGISLATURE]

an

~~BILL~~ Act

further to amend the Essential Supplies (Temporary Powers) Act, 1946.

WHEREAS it is expedient further to amend the Essential Supplies (Temporary Powers) Act, 1946 (XXIV of 1946), for the purposes hereinafter appearing;

It is hereby enacted as follows:—

1. **Short title.**—This Act may be called the Essential Supplies (Temporary Powers) Second Amendment Act, 1949.

2. **Amendment of the preamble, Act XXIV of 1946.**—In the preamble to the Essential Supplies (Temporary Powers) Act, 1946 (hereinafter referred to as the said Act),—

(a) after the words “woollen textiles” the words and brackets “raw cotton (including ginned cotton and unginned cotton or *kapas*) and cotton seed”, shall be inserted;

(b) after the word “coal” the brackets and words “(including coke and other derivatives of coal)” shall be inserted, and shall be deemed always to have been inserted.

3. **Amendment of section 2, Act XXIV of 1946.**—In section 2 of the said Act,—

(a) after item (ii) of clause (a), the following items shall be inserted, namely:—

“(ia) raw cotton,

(ib) cotton seed,”;

(b) after clause (a), the following clause shall be inserted and shall be deemed always to have been inserted, namely:—

“(aa) ‘coal’ shall include coke and other derivatives of coal;”;

(c) after clause (f), the following clause shall be inserted, namely:—

“(g) ‘raw cotton’ shall include ginned cotton and unginned cotton or *kapas*.”.

4. **Repeal of Ordinance XIV of 1949.**—(1) The Essential Supplies (Temporary Powers) Amendment Ordinance, 1949 (XIV of 1949) is hereby repealed.

(2) Notwithstanding such repeal, anything done or any action taken in the exercise of any power conferred by or under the said Ordinance shall be deemed

to have been done or taken in the exercise of the powers conferred by or under this Act, as if this Act were in force on the day on which such thing was done or action taken.